In addition, the installation of a 50 KW SW Transmitter at Trivendrum and the upgradation of the 20 KW MW Transmitter at Trichur to 100 KW MW are also proposed. Bry winderight same in 19

Fixation of Support Prices of Agricultural Produce

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- 14. SHRI V. SOBHANADREES-WARA RAO: Will the Minister AGRICULTURE be pleased to state:
- (a) whether Andhra Pradesh Government have sent their suggestion to Central Government in regard to fixation of support prices of paddy, grain, sugarcane, cotton, groundnut and other Agricultural produce for the year 1984-85;
- (b) if so, whether Union Government have considered those suggestions; and
- (c) if so, reasons for fixing lower support prices for these crops?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGEN-DRA MAKWANA): (a) The Government of Andhra Pradesh had suggested procurement/support prices in respect of paddy, kharif course cereals (jowar, bajra and maize) and Kharif pulses (green gram, black gram and red gram), groundnut, cotton and sugarcane for 1984-85 season.

(b) Yes, Sir.

(c) The support prices are fixed on the recommendations of the Commission for Agricultural Costs and Prices keeping in view a number of factors. The Commission's recommendations take into account not only the cost of production of the commodity, but also factors like trends in prices, demand and supply situation, effect on industrial cost structure, effect on general price level and on cost of living as well as the views of various State Governments.

Reorganisation of Zonal System in the state of the last FCI

- 15. SHRI KALI PRASAD PANDEY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state: a la dell'a la calle a la calle
- (a) whether it is a fact that Food Corporation of India is considering to re-organise its zonal system and create a New Central Zone; if so, the details of the proposal; and
- (b) whether there has been a demand for creation of a separate North-East Frontier zone also for seven States i.e. Assam, Meghalaya, Tripura, Nagaland, Manipur etc. for many years; if so, the action proposed to be taken on this demand?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO) : (a) No proposals for reorganising zonal system of FCI have been formulated.

(b) The demand for creation of a separate North-East Frontier Zone will be kept in view if such proposals are considered.

Setting up of Wage Boards for Fach Industry

- 16. SHRI R.P. DAS : Will the Minister of LABOUR be pleased to state:
- (a) in view of wide disparities in the wages paid in some industry from State to State, whether Government have decided to set up Wage Boards statutory backing for each industry;
- (b) if not, the reasons thereof: and ABRO 1871 - 100 101 (新文 15) 27 M 、 18 Y
- (c) the time by which Government propose to set up such boards?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) to (c) Government have recently set up two Wage Boards-one for Working Journalists and another for